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OF C.A.T. (PROCEDURE) RULES

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CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. 675/96 & O.A. 245/97

TUESDAY, THIS THE 26TH DAY OF MAY, 1998.

C-O-R-A-M:

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER  
O.A. 675/96

P.I. Kandan  
Income Tax Officer  
(Central Investigation Branch)  
Office of the Assistant Director of Income Tax,  
P.K. Complex, Red Cross Road,  
Calicut-673 032

..Applicant

Vs.

1. Union of India represented by its Secretary  
Ministry of Finance, Deptt. of Revenue,  
North Block, New Delhi-1
2. The Chief Commissioner of Income Tax  
Central Revenue Buildings,  
I.S. Press road, Ernakulam North,  
Cochin-18
3. The Staff Grievance Officer,  
Office of the Commissioner of Income Tax,  
Central Revenue Buildings, I.S. Press Road,  
Ernakulam North, Cochin-18.
4. P.E. Koshy  
Inspector of Income Tax  
Income Tax Office,  
Thiruvalla
5. K.K. Madhavan Kutty  
Inspector of Income Tax  
Income Tax Office,  
Tirur.

..Respondents

Mr. S. Rdhakrishnan, ACGSC for R 1-3  
O.A. 245/97

P.I. Kandan  
Income Tax Officer (Retd)  
Ward No. 6, Circle I, Division I  
Aaykar Bhavan, Calicut now residing at  
1/463, "Pushkala", Elathur P.O.  
Calicut.

..Applicant



..2..

Vs.

1. The Chief Commissioner of Income Tax  
C.R. Buildings, I.S. Press Road,  
Kochi-18
2. The Assistant Commissioner of Income Tax Circle-I  
Division -I, Aaykar Bhavan, Calicut
3. Union of India represented by the Secretary  
Ministry of Finance,  
New Delhi.

..Respondents

By Advocate Mr. T.P.M. Ibrahim Khan, SCGSC

The applications having come up for disposal on 26.5.98,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Neither the applicant nor his counsel were present when these cases were called yesterday. They were accordingly adjourned to today. Even today, we find that neither the applicant nor his counsel are present. The application is dismissed for default. No costs.

Dated the 26th May, 1998.

*Rel*  
A. M. SIVADAS  
JUDICIAL MEMBER

*Rel*  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER



**CERTIFIED TRUE COPY**

Date 27.5.98

*[Signature]*  
Deputy Registrar

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 245/97

Wednesday, this the 19th day of January, 2000.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR G RAMAKRISHNAN, ADMINISTRATIVE MEMBER

P.I. Kandan,  
Income Tax Officer (Retd),  
Ward No.6, Circle I, Division I,  
Aaykar Bhavan, Calicut, now  
residing at: 1/463, "Pushkala",  
Elathur P.O., Calicut.

...Applicant

By Advocate Mr. T.G. Rajendran

Vs.

1. The Chief Commissioner of Income Tax,  
C.R. Buildings, I.S. Press Road,  
Kochi - 18.
2. The Assistant Commissioner of Income Tax,  
Circle I, Division I, Aaykar Bhavan,  
Calicut.
3. Union of India represented by the Secretary,  
Ministry of Finance, New Delhi.

...Respondents

By Advocate Mr. Govindh K. Bharathan, SCGSC

The application having been heard on 19.1.2000, the  
Tribunal on the same day delivered the following:


ORDER

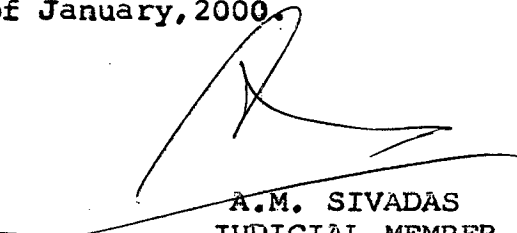
HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The learned counsel appearing for the applicant submitted  
that this Original Application is not pressed.

2. Accordingly, the Original Application is dismissed as not  
pressed.

Dated this the 19th day of January, 2000.

  
G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

  
A.M. SIVADAS  
JUDICIAL MEMBER